

Dated: 23/9/97 (6)

Heard Sh. V. M. Bendre for the
applicant and Sh. M. I. Sethur for
the respondents.

The applicant submits that
he intends to withdraw the
O.A.

The O.A. is dismissed as
withdrawn.

N.R. Kolhatkar
(N.R. Kolhatkar)
MCAI

B.S. Hegde
(B.S. Hegde)
MCT

A

Order/Judgment (dated 23/09/97)
to Appellate Court (S)
on 03/11/97

03/11/97